

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 307/TT/2019

Subject : Petition for truing up of transmission tariff 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period for Spare Converter Transformer for Vizag back to back HVDC terminal in Southern Region.

Date of Hearing : 11.2.2020

Coram : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member

Petitioner : Power Grid Corporation Ltd. (PGCIL)

Respondents : Karnataka Power Transmission Corporation Limited & 17 others.

Parties present : Shri Vivek Kumar Singh, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Amit K. Jain, PGCIL
Shri S. S. Raju, PGCIL

Record of Proceedings

The representative of the petitioner submitted that all the required information for determination of tariff has already been filed and requested to allow the tariff as prayed in the petition.

4. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Legal)

